

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

238. CP/430(MB)2021

**IN THE MATTER OF**

Authorised Representative Of Shareholders Of  
Dish Tv Trilok Chand Jindal

... Petitioner

Vs

Dish Tv India Limited

... Respondent

U/s 241(1) Sec. 242(4) Sec. 244(1) Sec. 245 of the Companies Act, 2013

**Order Delivered on 27.03.2024**

CORAM:

MS. REETA KOHLI,  
MEMBER (J)

MS. MADHU SINHA,  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Applicant:

For the Respondent:

---

**ORDER**

Adjourned to **05.06.2024.**

Sd/-  
MADHU SINHA  
Member(Technical)

Sd/-  
REETA KOHLI  
Member(Judicial)

/Ziyaul/